

DIVISION BENCH
COURT - II

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/112(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	TATA MOTORS FINANCE SOLUTIONS LIMITED VS SHAUNAK DAAM
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Dhruvee Patel, Adv.] for the Financial Creditor

Mr. A.K. Upadhyay, Adv.] For the PG
Ms. I. Neotia, Adv.

ORDER

1. Learned Counsel for the parties present.
2. Ld. Counsel appearing for the PG submits that copy of the report filed by RP are not yet been furnished to him. Let the same be done.
3. Objection to the report, if any, be filed within a period of 10 days.
4. List this matter for hearing **on 12.06.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**